NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/14/2016

NAME OF THE TRANSFEROR

: LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE

: ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C. PRASAMA VENKA95814

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2. C.D. MULHERLAIR

ORDER

Shri C D Mulherkar, counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for respondents present. While submitting the arguments a suggestion has been floated by the Bench, keeping in view the observations made at para 5 of the CLB order dated 15.5.2008, to both the counsels to have an interaction between the Managing Directors of the two entities in order to arrive at mutually agreeable terms for the purpose of implementation of the CLB order.

Put up on <u>01.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)